

SUPREME COURT OF INDIA

This file relates to reconsideration of the proposal for appointment of Shri Chetan S. Kapadia, Advocate, as a Judge of the Bombay High Court.

The above proposal cleared by the Supreme Court Collegium on 19th April, 2018, has been referred back to the Chief Justice of India for reconsideration in view of the fresh inputs placed in the file.

On perusal of the afore-mentioned inputs and the reasons recorded in the file, the Collegium resolves that the proposal for elevation of Shri Chetan S. Kapadia, Advocate, be remitted to the Chief Justice of the Bombay High Court.

(Dipak Misra) C.J.I.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

August 08, 2018.